

Annexure - 7														
Name of Corporate debtor		M/s.DHARANI SUGARS AND CHEMICALS LIMITED			Date of Commencement of CIRP			29.07.2021		List of Creditors as on			20.04.2024	
List of operational creditors (Government dues)														
Amount in Rs														
SL.No	Details of Claimant			Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim not Admitted	Amount of claim under verification	Remarks, if any	
	Department	Nature of claim	Amount claimed	Amount of claim admitted	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if Applicable						
1	Employee State Insurance Corporation - Regional Office, Chennai	Government Dues	8,238	8,238	-	-	-	-	-	-	-	-	-	
2	Employee Provident Fund - Regional Office, Chennai South	Government Dues	1,51,121	1,51,121	-	-	-	-	-	-	-	-	-	
Claims received after 90th day (i.e) 27th Oct. 2021 from the date of Commencement of CIRP														
3	The Assistant Commissioner of GST & Central Excise	Government Dues	1,95,10,312	-	-	-	-	-	-	-	1,95,10,312	-	Claims not admitted as the same is being received after 90 days (ie., 27th October 2021). Collectable Amount Rs. 26,77,218	
4	The Director of Electricity Tax and Chief Electrical Inspector to Government (FAC)	Government Dues	8,75,86,583	-	-	-	-	-	-	-	8,75,86,583	-		
5	The Chief Electrical Inspector to Govt Guindy, Chennai.	Government Dues	1,46,01,325	-	-	-	-	-	-	-	1,46,01,325	-		
Total			12,18,57,579	1,59,359							12,16,98,220	-		